

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 22-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENT ON EXH.READY</u></b>				
1	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIQUE.	PP

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